

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/89/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: OMVLC Employees Contributory Provident Fund Trust (OMVLC ECPF Trust)

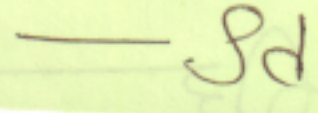
SECTION OF THE COMPANIES ACT: U/S

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No.(IB)/89/ALD/2017

None for the petitioner/ Financial Creditor. On last occasion i.e on 21st July, 2017, also there was no representation from the petitioner. Therefore, present petition is liable to be dismissed in default and for want of prosecution. Accordingly, same is dismissed.

Date: 02.08.2017

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Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti